

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/37298/2025 ARBA/36/2025	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI VS BHAGIRATHI BARAL	AJIT PATNAIK VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/000094/2018
2	D-ARBP/44086/2025 ARBP/102/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// (//
3	D-BLAPL/32748/2025 BLAPL/11307/2025	TETRU SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000222/2022
4	D-BLAPL/32629/2025 BLAPL/11308/2025	RAHUL KUMAR ROY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-7 /211 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002500/2025
5	D-BLAPL/32826/2025 BLAPL/11309/2025	SWADHIN MAHAPATRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /166 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0001498/2025
6	D-BLAPL/32830/2025 BLAPL/11310/2025	KANHU CHARAN MOHANTY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	ITAMATI /327 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001043/2025
7	D-BLAPL/32749/2025 BLAPL/11311/2025	RAJESH ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /108 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000149/2025
8	D-BLAPL/32526/2025 BLAPL/11312/2025	PINKU SAHU VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BHANJANAGAR /837 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001430/2025
9	D-BLAPL/32450/2025 BLAPL/11313/2025	LIPA MAJHI @ DAKTAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /649 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001265/2025
10	D-BLAPL/32483/2025 BLAPL/11314/2025	CHINTU AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /325 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000580/2025
11	D-BLAPL/31909/2025 BLAPL/11315/2025	GUPTA PANGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	UMERKOTE /18 /2020 A.D.J.,UMERKOTE(Nabarangapur) TR/0000006/2020

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12	D-BLAPL/31843/2025 BLAPL/11316/2025	SANTU @ SANTA @ SANTOSH NAIK VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
13	D-BLAPL/32143/2025 BLAPL/11317/2025	SIRA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DEOGAON /262 /2020 A.D.J.,BOLANGIR(Balangir) SC/0000105/2023
14	D-BLAPL/32842/2025 BLAPL/11318/2025	MAHESWAR LENKA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARANGA /197 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000008/2025
15	D-BLAPL/32882/2025 BLAPL/11319/2025	PHULA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /360 /2019 A.D.J.,ANGUL(Anugul) CT/0000525/2025
16	D-BLAPL/32846/2025 BLAPL/11320/2025	SK. SAMRAJ VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001948/2025
17	D-BLAPL/32594/2025 BLAPL/11321/2025	SRIHARI BAR VS STATE OF ODISHA	KALI PRASAD MUDULI VS	ERASAMA /324 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000513/2025
18	D-BLAPL/31742/2025 BLAPL/11322/2025	PRAFULLA KUMAR JENA @ BIJAY KUMAR JENA @ BIJAYA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /69 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000239/2025
19	D-BLAPL/32557/2025 BLAPL/11323/2025	AMAR SINGH BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFEN SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000914/2025
20	D-BLAPL/32613/2025 BLAPL/11324/2025	BIKASH BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	INDUSTRIAL ESTATE PS /137 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000335/2024
21	D-BLAPL/32939/2025 BLAPL/11325/2025	GOBINDA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /310 /2025 A.D.J.,ASKA(Ganjam) ST/0000403/2025
22	D-BLAPL/32610/2025 BLAPL/11326/2025	GAYANA @ GANESH NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /41 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000013/2024
23	D-BLAPL/31853/2025	GURUPADA GAEN @ GAYAN	APURBA DAS	NAIKANI-DIHI /238 /2024

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	BLAPL/11327/2025	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/0000079/2025
24	D-BLAPL/32710/2025 BLAPL/11328/2025	RAJKISHORE GIRI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /195 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000137/2025
25	D-BLAPL/32191/2025 BLAPL/11329/2025	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2025
26	D-BLAPL/32897/2025 BLAPL/11330/2025	RINA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000077/2025
27	D-BLAPL/32482/2025 BLAPL/11331/2025	MANAS @ MALAYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /286 /2024 A.D.J.,JJPUR ROAD(Jajapur) ST/0000024/2025
28	D-BLAPL/32898/2025 BLAPL/11332/2025	DEVI SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /46 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000059/2025
29	D-BLAPL/32980/2025 BLAPL/11333/2025	SAMRAY HANSDAH VS STATE OF ODISHA	MAHES DAS VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000330/2025
30	D-BLAPL/32982/2025 BLAPL/11334/2025	JUGNU SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /467 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000063/2025
31	D-BLAPL/31695/2025 BLAPL/11335/2025	DINABANDHU KANDI VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIPATNA /70 /2020 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Khordha) TR/0000150/2020
32	D-BLAPL/32579/2025 BLAPL/11336/2025	LULU NAIK VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	JUDUM /118 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000351/2025
33	D-BLAPL/32676/2025 BLAPL/11337/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GOPALPUR /217 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001018/2025
34	D-BLAPL/32984/2025 BLAPL/11338/2025	BIMAL B. SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam)

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35	D-BLAPL/32973/2025 BLAPL/11339/2025	STATE OF ODISHA JAGANNATH PARICHA VS	MITU KUMAR BISWAL VS	2(A)CC/0000023/2025 ADVA /168 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000087/2024
36	D-BLAPL/32821/2025 BLAPL/11340/2025	STATE OF ODISHA SIDHARTHA SATPATHY VS	BIJAYA NANDA DASH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack)
37	D-BLAPL/32366/2025 BLAPL/11341/2025	STATE OF ODISHA HAREKRUSHNA MALLICK VS	CHEERA RANJAN SATAPATHY VS	2(A)CC/0000037/2025 BHADRESWAR /167 /2025 Civil Judge Jr. Division-cum-JMFC Court at
38	D-BLAPL/32958/2025 BLAPL/11342/2025	STATE OF ODISHA RAJU MONDAL VS	PRASANTA KUMAR NANDA VS	GR/0000441/2025 LAXMISAGAR P.S. /449 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha)
39	D-BLAPL/33046/2025 BLAPL/11343/2025	STATE OF ODISHA MANOJ SA VS	DEVASHIS PANDA VS	CT/0000977/2024 HEMGIR /107 /2025 A.D.J.,SUNDARGARH(Sundargarh)
40	D-BLAPL/32940/2025 BLAPL/11344/2025	STATE OF ODISHA VINOD RAM VS	SANTOSH KUMAR DASH VS	ST/0000222/2025 / /0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
41	D-BLAPL/31362/2025 BLAPL/11345/2025	STATE OF ODISHA SRIKANTA DEEP VS	ALOK RANJAN BAKSHI VS	TR/0000015/2025 SAMBALPUR TOWN /205 /2023 C.J.M.,SAMBALPUR(Sambalpur)
42	D-BLAPL/32547/2025 BLAPL/11346/2025	STATE OF ODISHA SUMANTA BEHERA @ DUSHA VS	BAIJAYANTI MOHANTY VS	ST/0000213/2023 K.NUAGOAN /56 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama
43	D-BLAPL/32915/2025 BLAPL/11347/2025	STATE OF ODISHA BAPI MALLICK VS	BIDESHI KUMAR GHADEI VS	Spl/0000052/2023 BARANGA /528 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
44	D-BLAPL/32904/2025 BLAPL/11348/2025	STATE OF ODISHA RAJU HANTAL VS	RAJIB LOCHAN PATTNAIK VS	GR/0001512/2025 CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
45	D-BLAPL/33086/2025 BLAPL/11349/2025	STATE OF ODISHA D.N.DINESH VS	MAHES DAS VS	Spl/0000176/2023 BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000119/2025

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46	D-BLAPL/31388/2025 BLAPL/11350/2025	SUDAM PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/000035/2025
47	D-BLAPL/31544/2025 BLAPL/11351/2025	DURGA CHARAN MAHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	GOP /13 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/000045/2024
48	D-BLAPL/32907/2025 BLAPL/11352/2025	BIKI MUKHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAMPUR (SONEPUR) /128 /2024 DISTRICT AND SESSIONS JUDGE,SONE ST/000044/2025
49	D-BLAPL/32552/2025 BLAPL/11353/2025	BIKASH NAYAK @ NAIK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	Maitri Vihar PS /439 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/000018/2025
50	D-BLAPL/33013/2025 BLAPL/11354/2025	NEWTON @ NIHAR RANJAN GHARAMI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	MARSHAGHAI /296 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001935/2025
51	D-BLAPL/32988/2025 BLAPL/11355/2025	KESHA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /97 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000116/2024
52	D-BLAPL/32975/2025 BLAPL/11356/2025	ABHI CHANDAN VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2025
53	D-BLAPL/33058/2025 BLAPL/11357/2025	PRASANNA @ PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /307 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000671/2023
54	D-BLAPL/33091/2025 BLAPL/11358/2025	D.N.DINESH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000085/2025
55	D-BLAPL/32990/2025 BLAPL/11359/2025	AKASH SING @ SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	GOSANINUAGAM /188 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000477/2024
56	D-BLAPL/30144/2025 BLAPL/11360/2025	GANGADHAR DEBATA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MARKAT NAGAR /84 /2025 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000210/2025
57	D-BLAPL/31550/2025	MAYADHAR MOHAPATRA	BIKASH CHANDRA PARIJA	KHAIRA /134 /2025

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	BLAPL/11361/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000649/2025
58	D-BLAPL/32790/2025 BLAPL/11362/2025	MAHESH NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	KANIHA /320 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug)
59	D-BLAPL/32994/2025 BLAPL/11363/2025	PITABASH RAITA @ PITABAS RAITA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	Spl/0000066/2025 GUNUPUR /89 /2018 A.D.J., GUNUPUR(Rayagada) Spl/0000029/2018
60	D-CMAPL/21768/2025 CMAPL/317/2025	JAJNYA NARAYAN PATRA VS STATE OF ODISHA	ADV. VS	// () //
61	D-CMP/44253/2025 CMP/1732/2025	USHARANI SAHOO VS NAGEN SUNDARAY	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
62	D-CMP/42750/2025 CMP/1733/2025	JAGANNATH PATRA VS KAILASH PARIDA	RUDRA NARAYAN PARIJA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000131/2021
63	D-CONTC/41896/2025 CONTC/5104/2025	UPENDRA SAHOO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// () //
64	D-CONTC/42025/2025 CONTC/5105/2025	T.SANDEEP KUMAR DAS @ T.SANDEEP VS BIBHUDUTTA BASANTIA,IAS	ADV. VS	// () //
65	D-CONTC/42904/2025 CONTC/5106/2025	SASMITA NAYAK VS SASMITA MUNDURI,SUPERINTENDING ENGINEER,RURAL WORKS DEPT,NAYAGARH	ADV. VS	// () //
66	D-CONTC/43306/2025 CONTC/5107/2025	MANMOHAN BEHERA VS ANU GARG, IAS	DEBASIS ROUT VS	// () //
67	D-CONTC/43337/2025 CONTC/5108/2025	RADHASHYAM DAS VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// () //
68	D-CONTC/43779/2025 CONTC/5109/2025	NGO UNITED SAMITI ACTION (USA) PATTAMUNDAI VS	ADV. VS	// ()

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69	D-CONTC/44088/2025 CONTC/5110/2025	PABITRA MOHAN BARIK,OES HARIHAR BINDHANI VS DR.ARABINDA AGARWAL,IAS	SATYABRATA MOHANTY (1) VS	// // 0 //
70	D-CONTC/43339/2025 CONTC/5111/2025	RABI NAIK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
71	D-CONTC/43341/2025 CONTC/5112/2025	CHHABI NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
72	D-CONTC/43342/2025 CONTC/5113/2025	SUDARSAN NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
73	D-CONTC/43344/2025 CONTC/5114/2025	KAILASH SAHOO VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
74	D-CONTC/43366/2025 CONTC/5115/2025	PRADIPTA KUMAR DASH VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
75	D-CONTC/43369/2025 CONTC/5116/2025	KANHU CHARAN MAHANTA VS DEBENDRA KORKORA,IAS	ADV. VS	// 0 //
76	D-CONTC/43377/2025 CONTC/5117/2025	MAHESWAR DEHURI VS ANU GARG, IAS	SWAPNIL ROY VS	// 0 //
77	D-CONTC/43382/2025 CONTC/5118/2025	SUNITA BARIK VS BABULAL BEHERA, SUPERINTENDING ENGINEER,LEFT CANAL DIVISION NO.1,SUKINDA	ADV VS	// 0 //
78	D-CONTC/43386/2025 CONTC/5119/2025	RITARANI SEN VS N.TIRUMALA NAIK,IAS	ADV. VS	// 0 //
79	D-CONTC/43422/2025 CONTC/5120/2025	RABINARAYAN DAS VS SURENDRA KUMAR,IAS	ADV. VS	// 0 //

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80	D-CONTC/43623/2025 CONTC/5121/2025	PURNA CHANDRA JENA VS KIRANDEEP KAUR SAHOTA, IAS	SANKARACHARYA CHOUDHURY VS	// 0 //
81	D-CONTC/43425/2025 CONTC/5122/2025	SUBHADRA SATHAPATHY VS KALI RASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
82	D-CONTC/43429/2025 CONTC/5123/2025	DR. SNEHALATA JENA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/43434/2025 CONTC/5124/2025	SABYASACHI PRADHAN VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
84	D-CONTC/43620/2025 CONTC/5125/2025	BAMADEV MOHARANA VS N.B.S. RAJPUT, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/43625/2025 CONTC/5126/2025	DHIRENDRA KUMAR DAS VS J. SONAL, IAS	ADV. VS	// 0 //
86	D-CONTC/43437/2025 CONTC/5127/2025	SASMITA MOHAPATRA VS SATYABRATA SAHOO, IAS	ADV. VS	// 0 //
87	D-CONTC/43634/2025 CONTC/5128/2025	ULLI CHANDRAHAS DORA VS ASWATHY S, COMMISSIONER CUM SECRETARY HELATH AND FAMILY WELFARE DEPARTMENT	ADV VS	// 0 //
88	D-CONTC/43494/2025 CONTC/5129/2025	MOTILAL BEHERA VS DR.N.THIRUMALA NAIK, COMMNR.-CUM-SECY., DEPT. OF S AND ME, ODISHA	ADV. VS	// 0 //
89	D-CONTC/43496/2025 CONTC/5130/2025	ASWINI KUMAR PANDA VS ASWATHI S, IAS	ADV VS	// 0 //
90	D-CONTC/43685/2025 CONTC/5131/2025	ANITA KUMARI DASH VS SHUBHA SARMA. IAS	ADV. VS	// 0 //
91	D-CONTC/43810/2025	KALANDI DAS	ADV.	//

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	CONTC/5132/2025	VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	VS	0 //
92	D-CONTC/43503/2025 CONTC/5133/2025	HEMANGIRI PANIGRAHI VS VEDBHUSHAN,IAS	HARIKRUSHNA PANIGRAHI VS	// 0 //
93	D-CONTC/44216/2025 CONTC/5134/2025	PRAMOD KUMAR SARANGI VS SATYBRATA SAHU,COMMNR.-CUM-SECY.,DEPT. OF HOME, ODISHA	ADV. VS	// 0 //
94	D-CONTC/43509/2025 CONTC/5135/2025	JYOTIBHUSAN BARIK VS J.SONAL,IAS	MANOJ KUMAR PANDA VS	// 0 //
95	D-CONTC/43812/2025 CONTC/5136/2025	SANTILATA CHOUHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
96	D-CONTC/43575/2025 CONTC/5137/2025	HIROJ KUMAR ACHARYA VS ADITYA GOYAL,IAS	ADV VS	// 0 //
97	D-CONTC/43815/2025 CONTC/5138/2025	RAMESH KUMAR JENA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
98	D-CONTC/43577/2025 CONTC/5139/2025	KHURSIDA KHATOON VS DR. N THIRUMALA NAIK,IAS	ADV VS	// 0 //
99	D-CONTC/43816/2025 CONTC/5140/2025	PRABHASINI GOUDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
100	D-CONTC/43614/2025 CONTC/5141/2025	SUBASH CHANDRA BISOYI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
101	D-CONTC/43848/2025 CONTC/5142/2025	SUBHASINI ADABAR VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
102	D-CONTC/43856/2025 CONTC/5143/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,CHHOTIPARA VS	SANGRAM JENA VS	// 0

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103	D-CONTC/43860/2025 CONTC/5144/2025	THIRUMALA NAIK N.,IAS ABDUL SAFFIQUE KHAN VS CHITTARANJAN PANIGRAHI,D.E.O,MALKANGIRI	ADV. VS	// // ()
104	D-CONTC/43861/2025 CONTC/5145/2025	SAILABALA MISHRA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// // ()
105	D-CONTC/43877/2025 CONTC/5146/2025	DEBENDRA KUMAR PRUSTY VS JOGENDRANATH BISWAL,ASST. REGISTRAR CO-OPERATIVE SOCIETY,KENDRAPARA CIRCLE,KENDRAPARA	ADV. VS	// // ()
106	D-CONTC/43882/2025 CONTC/5147/2025	BIMALA KUMARI MOHANTY VS SIDDHARTH DAS,REGISTRAR CO-OPERATIVE SOCIETIES,ODISHA	ADV. VS	// // ()
107	D-CONTC/40143/2025 CONTC/5148/2025	MAHESWAR PRADHAN VS SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT., ODISHA	ANIRUDH SANGANERIA VS	// // ()
108	D-CONTC/42342/2025 CONTC/5149/2025	ABHINAV SHAW VS SABITRI SHAW	PRATIK DASH VS	// // ()
109	D-CONTC/42988/2025 CONTC/5150/2025	RAMACHANDRA RANA VS AAKANKHYA MOHAPATRA,TAHASILDAR,PALLAHARA,ANGUL	GOPABANDHU PANDA VS	// // ()
110	D-CONTC/43925/2025 CONTC/5151/2025	PADMANAVA DAS VS ANU GARG,IAS	ADV. VS	// // ()
111	D-CONTC/43928/2025 CONTC/5152/2025	DR. SUSANTA KUMAR BASA VS KALI PRASANN MOHAPATRA,IAS	ADV. VS	// // ()
112	D-CONTC/43930/2025 CONTC/5153/2025	DR. HARISHCHANDRA BEHERA VS KALI PRASANN MOHAPATRA,IAS	ADV. VS	// // ()
113	D-CONTC/43757/2025 CONTC/5154/2025	ADIKANDA DEY VS KALI PRASANNA MAHAPATRA,IAS	ADV. VS	// // ()

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114	D-CRLA/29256/2025 CRLA/1214/2025	MEGHUA@PARESH MALLIK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	JAJPUR SADAR /322 /2021 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000004/2022
115	D-CRLA/31403/2025 CRLA/1215/2025	AKASH SUNA@GENDU VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /105 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000033/2016
116	D-CRLA/21810/2025 CRLA/1216/2025	PITAMBAR MOHAPTRA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	RAIRAKHOL /174 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000271/2017
117	D-CRLA/32082/2025 CRLA/1217/2025	HIMANSHU PAL VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	LAHUNIPADA /220 /2022 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sundergarh) ST/0000027/2023
118	D-CRLA/32586/2025 CRLA/1218/2025	RAJENDRA KUMAR KUSHUWAHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000058/2025
119	D-CRLA/32677/2025 CRLA/1219/2025	TABREJ MOHAMMAD@TABO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /440 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000140/2024
120	D-CRLA/33045/2025 CRLA/1220/2025	VICTIM VS STATE OF ODISHA	HEMANTA MOHANTA VS	SERANGO /18 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000005/2024
121	D-CRLMA/32193/2025 CRLMA/155/2025	NIHAR RANJAN MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	SEMILLIGUDA /59 /2025 NAYADHIKARI GRAMYA NAYALAYA, GR/0000055/2025
122	D-CRLMA/31859/2025 CRLMA/156/2025	CHHABIRANI PANDA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BALLIGUDA /188 /2019 () //
123	D-CRLMC/32754/2025 CRLMC/4465/2025	HRUDAYA KUMAR MOHANTY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHILA P.S. BUXIBAZAR /165 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000626/2024
124	D-CRLMC/32769/2025 CRLMC/4466/2025	NABA KISHORE MISHRA VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	CUTTACK VIGILANCE /40 /2002 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) TR/0000375/2007
125	D-CRLMC/32891/2025	PRASHANT SETHI	SURAJ MOHANTY	PHIRINGIA /98 /2025

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	CRLMC/4467/2025	VS STATE OF ODISHA	VS	A.D.J,PHULBANI(Kandhamal) CT/0000460/2025
126	D-CRLMC/32944/2025 CRLMC/4468/2025	M/S. SHIV PHARMACEUTICALS VS M/S. RAPTAKOS BRETT AND CO. LTD., SUKANTA KUMAR PANDA	BISWAJIT PASAYAT VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000081/2020
127	D-CRLMC/32949/2025 CRLMC/4469/2025	VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /206 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000469/2025
128	D-CRLMC/32952/2025 CRLMC/4470/2025	ASHOK BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /17 /2023 JMFC, KANAS(Puri) GR/0000033/2023
129	D-CRLMC/32960/2025 CRLMC/4471/2025	AMAR PRADHAN@AMAR PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /46 /2014 2ND A.D.J,KHURDA(Khordha) ST/0000022/2024
130	D-CRLMC/30142/2025 CRLMC/4472/2025	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	TAPAN KUMAR JENA VS	BHAWANIPATNA TOWN /368 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000991/2024
131	D-CRLMC/33021/2025 CRLMC/4473/2025	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP /309 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001008/2025
132	D-CRLMC/30990/2025 CRLMC/4474/2025	ABHAYA CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) DV M.C./0000128/2025
133	D-CRLMC/32922/2025 CRLMC/4475/2025	TAPAS KUMAR JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	SOSO /195 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000463/2025
134	D-CRLMC/33002/2025 CRLMC/4476/2025	KALIA BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /90 /202 A.D.J.,KODALA(Ganjam) ST/0000084/2025
135	D-CRLMC/33043/2025 CRLMC/4477/2025	RANJAN TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /34 /2019 A.D.J.,PADAMPUR(Bargarh) CT/0000016/2020
136	D-CRLMC/33023/2025 CRLMC/4478/2025	ABHIMANYU BEHERA VS	BISWABHUSAN DAS VS	PARADEEP MODEL /310 /2025 J.M.F.C.,KUJANG(Jagatsinghapur)

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137	D-CRLMC/33053/2025 CRLMC/4479/2025	STATE OF ODISHA TRINATH BISWAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	GR/0001009/2025 SPECIAL CRIME UNIT /3 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000465/2025
138	D-CRLMC/33025/2025 CRLMC/4480/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /308 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001007/2025
139	D-CRLMC/33059/2025 CRLMC/4481/2025	ANUP SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	SPECIAL CRIME UNIT /3 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000465/2025
140	D-CRLMC/32827/2025 CRLMC/4482/2025	SUNIT KUMAR BISWAL@PAPANI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	DHARMASALA /445 /2021 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000200/2023
141	D-CRLMC/33170/2025 CRLMC/4483/2025	SIBA PRASAD SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001046/2021
142	D-CRLMC/33006/2025 CRLMC/4484/2025	ABHIRAM PANDA VS STATE OF ODISHA	DEBASNAN DAS VS	BARAMBA /2 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000038/2016
143	D-CRLMC/33251/2025 CRLMC/4485/2025	LOPAMUDRA MOHANTY VS PINKI ROUT @ SITHA	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000282/2014
144	D-CRLMC/33034/2025 CRLMC/4486/2025	MUKESH KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	HANDAPA /321 /2025 S.D.J.M.,ATHMALLIK(Anugul) GR/0001096/2025
145	D-CRLMC/33230/2025 CRLMC/4487/2025	SUDHANSHU SEKHAR MOHANTY VS STATE OF ODISHA	GOURI KUMAR RATH VS	MAHILA P.S.(BBSR) /209 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000663/2024
146	D-CRLMC/33075/2025 CRLMC/4488/2025	SURYANARAYAN BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TIRTOL /435 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat GR/0000506/2024
147	D-CRLMP/31592/2025 CRLMP/1414/2025	JAGANNATH SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	/ /0 (//

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148	D-CRLMP/31608/2025 CRLMP/1415/2025	VICTIM VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CANTONMENT ROAD /159 /2023) //
149	D-CRLREV/21350/2025 CRLREV/825/2025	RAJESH KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /216 /2020 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000126/2020 //0
150	D-CRLREV/32080/2025 CRLREV/826/2025	SOBHAN@SOVAN KUMAR MAHAMANSINGH VS AISWARYA DAS	SIDDHARTHA SAMAL VS	JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000080/2024 //0
151	D-CRLREV/32845/2025 CRLREV/827/2025	AJAYA PRADHAN@AJAY PRADHAN VS STATE OF ODISHA	SADHAN MOHANTY VS	J.M.F.C.,TIGIRIA(Cuttack) CRMC/0000046/2025 //0
152	D-CRLREV/32855/2025 CRLREV/828/2025	CHHABI NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	J.M.F.C.,TIGIRIA(Cuttack) CRMC/0000013/2025 //0
153	D-CRLREV/32908/2025 CRLREV/829/2025	DR.SATYA RANJAN NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /137 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000410/2024 //0
154	D-CRLREV/32682/2025 CRLREV/830/2025	DILLIP KUMAR BALABANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	J.M.F.C.,RANPUR(Nayagarh) CRMC/0000050/2025 //0
155	D-CRLREV/32828/2025 CRLREV/831/2025	GOURISH KUMAR KULESIKA VS STATE BANK OF INDIA, KORAPUT	ARJUNA CHARANA BEHERA VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) ICC/0000011/2025 //0
156	D-CRLREV/25750/2025 CRLREV/832/2025	SAURAV RAIGURU VS ANANYA MISHRA	GOUTAM KUMAR ACHARYA(SR. ADV.) VS	2ND A.D.J.,CUTTACK(Cuttack) CRA/0000173/2024 //0
157	D-CRLREV/32162/2025 CRLREV/833/2025	SURYAKANT BARAD @ SURYAKANTA BARAD VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /75 /2016 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000188/2016 //
158	D-EXP/38322/2025 EXP/36/2025	RAGHUNATH ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS) //
159	D-EXP/38323/2025	RAGHUNATH ACHARYA	DEEPAK KUMAR MOHAPATRA	//

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	EXP/37/2025	VS STATE OF ODISHA	VS	() //
160	D-LAA/42556/2025 LAA/57/2025	SARASWATI DAS VS THE COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000157/2003
161	D-MACA/43906/2025 MACA/1154/2025	BASUDEB NAIK VS SANTOSH KUMAR MISHRA	KALPATARU PANIGRAHI VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000029/2023
162	D-MACA/44087/2025 MACA/1155/2025	KANHU CHARAN LENKA VS KEDAR BEHERA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000264/2022
163	D-MACA/37304/2025 MACA/1156/2025	D.M.,LEGAL,M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS SANTOS SAHOO	NAYAN BEHARI DAS VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000377/2021
164	D-MACA/37928/2025 MACA/1157/2025	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBSR VS SEBATI ROUT	ADAM ALI KHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001297/2023
165	D-MACA/43200/2025 MACA/1158/2025	LAXMIDHAR DEHURY VS M/S. SAI KEERTI ASSOCIATES, BHADRAK	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,ANANDAPUR(Kendujhar) Mac/0000049/2024
166	D-MATA/37351/2025 MATA/409/2025	SASMITA GARDIA @ GURUDIA @ HIAL VS LIHIT GARADIA	SUSHANTA KUMAR JOSHI VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000021/2020
167	D-MSA/43826/2025 MSA/58/2025	MJ WOODS APARTMENT OWNERS WELFARE ASSOCIATION, BBSR VS M/S. MJ DEVELOPERS, BBSR	MOHIT AGARWAL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000002/2025
168	D-RPFAM/42770/2025 RPFAM/332/2025	RAMAKANTA KAR VS MONALISHA MOHAPATRA	SAILAZA NANDAN DAS VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000265/2022
169	D-RPFAM/43963/2025 RPFAM/333/2025	TRUPTIRANI BEHERA VS PRASANNA KUMAR BEHERA	JITENDRA KUMAR MISHRA (2) VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000060/2023
170	D-RSA/40139/2025 RSA/541/2025	SUKMET DHARUA VS	TAPOBANTA BARIK VS	// A.D.J.,PADAMPUR(Bargarh)

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171	D-RSA/43836/2025 RSA/542/2025	MAYADHAR DHARUA SAROJ KUMAR MOHANTY VS ASHOK KUMAR MOHANTY	MANMAYA KUMAR DASH VS	RFA/0000020/2017 // DISTRICT & SESIONS JUDGE,BHUBANE
172	D-WA/43716/2025 WA/1705/2025	STATE OF ODISHA VS NIRUPAMA MOHANTY @ JENA	PRAVAT KUMAR PANDA, A.S.C VS	RFA/0000130/2024 // ()
173	D-WA/41415/2025 WA/1706/2025	STATE MISSION DIRECTOR, ODISHA LIVELIHOODS MISSION, DEPTT. OF MISSION VS PRANAYA KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// ()
174	D-WA/43046/2025 WA/1707/2025	SITAKANTA PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// ()
175	D-WA/43942/2025 WA/1708/2025	DR.BALARAM BAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
176	D-WA/44042/2025 WA/1709/2025	STATE OF ODISHA VS NALINIPRAVA MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// ()
177	D-WA/44015/2025 WA/1710/2025	KALPANA RAJ VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// ()
178	D-WA/44043/2025 WA/1711/2025	PRINCIPAL SECRETARY TO GOVT. WORKS DEPARTMENT, GOVT. OF ODISHA VS ABHIRAM ROUT	SANJAY RATH,A.G.A VS	// ()
179	D-WP(C)/43249/2025 WP(C)/30625/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()
180	D-WP(C)/41112/2025 WP(C)/30626/2025	GHANASHYAM SELMA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// ()
181	D-WP(C)/41178/2025 WP(C)/30627/2025	PRADYUMNA JENA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// ()

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182	D-WP(C)/43961/2025 WP(C)/30628/2025	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
183	D-WP(C)/43158/2025 WP(C)/30629/2025	DOLAMANJARI SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
184	D-WP(C)/43776/2025 WP(C)/30630/2025	BIMALA PARICHHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
185	D-WP(C)/43343/2025 WP(C)/30631/2025	MADHABI DEHERIA VS SECRETARY, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA	BIVUDATTA CHALAN VS	// 0 //
186	D-WP(C)/43237/2025 WP(C)/30632/2025	DHANAMANDALA GRAMODYOGA SANGATHAN, CUTTACK VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/43483/2025 WP(C)/30633/2025	CUTTACK CENTRAL COOPERATIVE BANK LTD.,CTC VS THE STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0 //
188	D-WP(C)/43559/2025 WP(C)/30634/2025	ASHISHI RANJAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	D-WP(C)/43310/2025 WP(C)/30635/2025	NAMITA DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
190	D-WP(C)/44002/2025 WP(C)/30636/2025	SESHADEV KAR VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
191	D-WP(C)/43322/2025 WP(C)/30637/2025	M/S. ROYAL SECURITY SERVICE, BOLANGIR VS ASST.COMMISSIONER, GST AND CENTRAL EXCISE, SAMBALPUR	MADHAB LAL AGARWAL VS	// 0 //
192	D-WP(C)/43349/2025 WP(C)/30638/2025	NAMITA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/43335/2025	LIPIRANI NAIK	PRASANTA KUMAR MOHANTY (2)	//

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	WP(C)/30639/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/43743/2025 WP(C)/30640/2025	PARADIP PORT TRUST, CHAIRMAN, JAGATSINGHPUR VS BIKRAM PATTANAIAK	SATYA SMRUTI MOHANTY VS	// 0 //
195	D-WP(C)/43352/2025 WP(C)/30641/2025	KIRTAN BIHARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
196	D-WP(C)/43336/2025 WP(C)/30642/2025	INDRANI MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
197	D-WP(C)/43329/2025 WP(C)/30643/2025	BEBBY BISWAL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
198	D-WP(C)/43491/2025 WP(C)/30644/2025	M/S ILIYAS GRANITE, GANJAM VS SUPERINTENDENT GST AND CE, BERHAMPUR RANGE - 1, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
199	D-WP(C)/43965/2025 WP(C)/30645/2025	M/S. KASHVI POWER AND STEEL PVT. LTD., BBSR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
200	D-WP(C)/43332/2025 WP(C)/30646/2025	JHARANA NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
201	D-WP(C)/43356/2025 WP(C)/30647/2025	TANKADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/43021/2025 WP(C)/30648/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
203	D-WP(C)/35088/2025 WP(C)/30649/2025	MS RSS CREATION PVT.LTD, BBSR VS SUSAMA BEHERA	SITANSHU KUMAR DEY VS	// 0 //
204	D-WP(C)/42482/2025 WP(C)/30650/2025	MANAS RANJAN ROUT VS	BHARAT KUMAR MISHRA VS	// 0

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205	D-WP(C)/43733/2025 WP(C)/30651/2025	STATE OF ODISHA SANJAY KUMAR JENA VS	KARUNAKAR RATH VS	// // 0
206	D-WP(C)/43613/2025 WP(C)/30652/2025	STATE OF ODISHA BHAKTA RAM SAHU VS	KAMALAKANTA NAYAK VS	// // 0
207	D-WP(C)/43615/2025 WP(C)/30653/2025	STATE OF ODISHA SIBA SANKAR JENA VS	KAMALAKANTA NAYAK VS	// // 0
208	D-WP(C)/43368/2025 WP(C)/30654/2025	CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR BISWAJIT MOHANTY VS	RAMDAS ACHARY VS	// // 0
209	D-WP(C)/44242/2025 WP(C)/30655/2025	STATE OF ODISHA TAPASWINI MOHAKUD VS	SUSHANTA KUMAR MISHRA VS	// // 0
210	D-WP(C)/43515/2025 WP(C)/30656/2025	STATE OF ODISHA ARDHENDHU SEKHAR SAHU VS	LALATENDU SAMANTARAY VS	// // 0
211	D-WP(C)/42766/2025 WP(C)/30657/2025	STATE OF ODISHA PURNA CHANDRA DAS VS	RABI NARAYAN PANDA VS	// // 0
212	D-WP(C)/44158/2025 WP(C)/30658/2025	THE SUB REGISTRAR, CHANDBALI,BHADRAK M/S JSW UTKAL STEEL LIMITED., MUMBAI VS	SARADA PRASANNA SARANGI VS	// // 0
213	D-WP(C)/44245/2025 WP(C)/30659/2025	STATE OF ODISHA KRUPASINDHU GIRI VS	SUSHANTA KUMAR MISHRA VS	// // 0
214	D-WP(C)/42801/2025 WP(C)/30660/2025	STATE OF ODISHA PRASANNA BALIARSINGH VS	GOPINATH MISHRA VS	// // 0
215	D-WP(C)/43767/2025 WP(C)/30661/2025	STATE OF ODISHA AMBIKA KUANR VS	PRASANTA KUMAR JOSHI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/40618/2025 WP(C)/30662/2025	TRUPTI PANDA VS THE STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //
217	D-WP(C)/44201/2025 WP(C)/30663/2025	ANWESH MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
218	D-WP(C)/38749/2025 WP(C)/30664/2025	BASANT KUMAR ROUT VS UNION OF INDIA	NAGEN KUMAR BARIK VS	// 0 //
219	D-WP(C)/41115/2025 WP(C)/30665/2025	PRANA PRAKASH DAS VS COMMISSIONER CUM SECY, GOVT OF ODISHA, BBSR	BINOD KUMAR HATI VS	// 0 //
220	D-WP(C)/44445/2025 WP(C)/30666/2025	SWARNAPRIYA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
221	D-WP(C)/43299/2025 WP(C)/30667/2025	M/S NIGAM MULTI PROJECT, JAGATSINGHPUR VS INDIAN OIL CORPORATION LIMITED, NEW DELHI	SUBRAT MISHRA VS	// 0 //
222	D-WP(C)/36631/2025 WP(C)/30668/2025	NANDA KISHORE NAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
223	D-WP(C)/43609/2025 WP(C)/30669/2025	CHITRALEKHA PATTANAIAK VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// 0 //
224	D-WP(C)/43649/2025 WP(C)/30670/2025	SANTILATA RAY @ SNEHALATA RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
225	D-WP(C)/44084/2025 WP(C)/30671/2025	M/S JYOTSNA ELECTRICAL APPLIANCE, KEONJHAR VS AUTHORISED OFFICER CUM ASST. GENERAL MANAGER, KEONJHAR	BRUNDABAN ROUT VS	// 0 //
226	D-WP(C)/44260/2025 WP(C)/30672/2025	BIPINI KUMAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
227	D-WP(C)/43902/2025	SRIMANTA KUMAR BEHERA @ SRIMANTA BEHERA	ARUN KUMAR BEHERA	//

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	WP(C)/30673/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44294/2025 WP(C)/30674/2025	M/S.CAPITAL SECURITY AGENCY, KHURDA VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
229	D-WP(C)/42092/2025 WP(C)/30675/2025	TIKESWAR SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
230	D-WP(C)/42314/2025 WP(C)/30676/2025	PUSHPA KUMARI VS PRESIDING OFFICER, LABOURCOURT, SAMBALPUR	AKHAND VS	// 0 //
231	D-WP(C)/43576/2025 WP(C)/30677/2025	DHURBA CHARAN SAHOO VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
232	D-WP(C)/43590/2025 WP(C)/30678/2025	DIBYA RANJAN SHRICHANDAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
233	D-WP(C)/43588/2025 WP(C)/30679/2025	RAJENDRA KUMAR SADANGI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
234	D-WP(C)/43594/2025 WP(C)/30680/2025	MAHENDRA KUMAR BHUYAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
235	D-WP(C)/43603/2025 WP(C)/30681/2025	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
236	D-WP(C)/44291/2025 WP(C)/30682/2025	SAMITA NAYAK VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PHULBANI	ITISHREE TRIPATHY VS	// 0 //
237	D-WP(C)/44235/2025 WP(C)/30683/2025	K.RAMU VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
238	D-WP(C)/43128/2025 WP(C)/30684/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS	ANUPAM DASH VS	// 0

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239	D-WP(C)/43807/2025 WP(C)/30685/2025	SABITRI BADATYA M/S.NIRAJ-ARSS(JV), MANCHESWAR, BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // ()
240	D-WP(C)/44106/2025 WP(C)/30686/2025	PADMANAV SENAPATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
241	D-WP(C)/43008/2025 WP(C)/30687/2025	PRADIP MALIK VS STATE OF ODISHA	PRATIK DASH VS	// () //
242	D-WP(C)/44174/2025 WP(C)/30688/2025	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK ASSET RECONSTRUCTION MANA VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	AGNEENIL BHANUJIA VS	// () //
243	D-WP(C)/43381/2025 WP(C)/30689/2025	BHABANI SANKAR PANIGRAHY VS STATE OF ODISHA	SANGRAM JENA VS	// () //
244	D-WP(C)/43874/2025 WP(C)/30690/2025	NARAYAN ROUT VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //
245	D-WP(C)/44355/2025 WP(C)/30691/2025	ANUBRATA BARA VS COLLECTOR RAYAGADA	ANANTA NARAYAN PATTANAYAK VS	// () //
246	D-WP(C)/43554/2025 WP(C)/30692/2025	PRAKASH CHANDRA SAHOO VS SPECIAL MARRIAGE OFFICER, SAMBALPUR	AHALYA DALAI VS	// () //
247	D-WP(C)/43596/2025 WP(C)/30693/2025	M/S ADITYA AGENCY, GANJAM VS UNION OF INDIA	HARIKRUSHNA PANIGRAHI VS	// () //
248	D-WP(C)/44190/2025 WP(C)/30694/2025	ANJALI SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
249	D-WP(C)/42928/2025 WP(C)/30695/2025	DR. SANGRAM DASH VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //

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250	D-WP(C)/43885/2025 WP(C)/30696/2025	RATNAMANI NAYAK VS CHIEF MANAGER U.C.O.BANK, BALASORE	SIDDHESWAR BAUG VS	// 0 //
251	D-WP(C)/43597/2025 WP(C)/30697/2025	PADMA CHARAN JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/44048/2025 WP(C)/30698/2025	M/S PANKAJ KUMAR AGARWALLA, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
253	D-WP(C)/43570/2025 WP(C)/30699/2025	SUKANTI PANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
254	D-WP(C)/44221/2025 WP(C)/30700/2025	SABYASACHI BALIARSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
255	D-WP(C)/43524/2025 WP(C)/30701/2025	PRIYANKA MALIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
256	D-WP(C)/44229/2025 WP(C)/30702/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
257	D-WP(C)/43551/2025 WP(C)/30703/2025	PADAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	D-WP(C)/43544/2025 WP(C)/30704/2025	SARAT KUMAR PRUSTY VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
259	D-WP(C)/43809/2025 WP(C)/30705/2025	RAVI SARAN SINGH VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //
260	D-WP(C)/43592/2025 WP(C)/30706/2025	SIMANTA KUMAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
261	D-WP(C)/43546/2025	SAROJ KUMAR SAHU	DEBENDRA NATH MISRA	//

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	WP(C)/30707/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44251/2025 WP(C)/30708/2025	MURALIDHAR MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
263	D-WP(C)/43573/2025 WP(C)/30709/2025	SABUJIMA MAHASANGHA BIRIDI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
264	D-WP(C)/43970/2025 WP(C)/30710/2025	SMRUTI SUCHARITA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
265	D-WP(C)/43599/2025 WP(C)/30711/2025	DR.NAGENDRA KUMAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
266	D-WP(C)/42649/2025 WP(C)/30712/2025	CHAKRADHAR PATRA VS THE COLLECTOR CUM DISTRICT MAGISTRATE CUM ARBITRATOR, GANJAM	PRASANTA KUMAR PANDA VS	// 0 //
267	D-WP(C)/43737/2025 WP(C)/30713/2025	BANITA MALIK VS THE COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
268	D-WP(C)/44404/2025 WP(C)/30714/2025	GOVERNING BODY OF WOMENS DEGREE COLLEGE JAPAKUDA, CUTTACK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
269	D-WP(C)/42876/2025 WP(C)/30715/2025	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
270	D-WP(C)/43903/2025 WP(C)/30716/2025	DHABALESWAR MOHANTY VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
271	D-WP(C)/43977/2025 WP(C)/30717/2025	TUSHAR RANJAN MALLIK VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	BIDYADHAR MANSING VS	// 0 //
272	D-WP(C)/43495/2025 WP(C)/30718/2025	CHANDAN PRADHAN VS	LALATENDU SAMANTARAY VS	// 0

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273	D-WP(C)/43572/2025 WP(C)/30719/2025	STATE OF ODISHA HEMANTA KUMAR BISWAL VS STATE OF ODISHA	RINTU NAYAK VS	// // 0 //
274	D-WP(C)/43976/2025 WP(C)/30720/2025	JYOTIRANJAN PRADHAN VS PRINCIPAL SECY, SCHOOL AND MASS EDUCATION, BBSR	RATIKANTA MOHAPATRA VS	// 0 //
275	D-WP(C)/44050/2025 WP(C)/30721/2025	M/S MADAN MOHAN PRADHAN, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
276	D-WP(C)/43684/2025 WP(C)/30722/2025	BHIKARI CHARAN SETHI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
277	D-WP(C)/42554/2025 WP(C)/30723/2025	KHIROD CHANDRA PARIDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
278	D-WP(C)/42561/2025 WP(C)/30724/2025	BHARAT KUMAR DAS VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
279	D-WP(C)/44089/2025 WP(C)/30725/2025	M/S D.K ENGINEERING AND CONSTRUCTION, BOLANGIR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
280	D-WP(C)/44108/2025 WP(C)/30726/2025	SIBASIS SAHU VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
281	D-WP(C)/43605/2025 WP(C)/30727/2025	M/S MAA VAISHNO DEVI CONSTRUCTION, BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
282	D-WP(C)/43616/2025 WP(C)/30728/2025	HARISH CHANDRA PATTANAYAK VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
283	D-WP(C)/42818/2025 WP(C)/30729/2025	PRAMOD DALAI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //

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284	D-WP(C)/44236/2025 WP(C)/30730/2025	RAJESH KUMAR SAHOO VS DEBT RECOVERY TRIBUNAL, CUTTACK	NIRANJAN LENKA VS	// 0 //
285	D-WP(C)/43122/2025 WP(C)/30731/2025	GAGAN BIHARI SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
286	D-WP(C)/36333/2025 WP(C)/30732/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
287	D-WP(C)/43694/2025 WP(C)/30733/2025	SANU NATH VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
288	D-WP(C)/44440/2025 WP(C)/30734/2025	KUNA SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// 0 //
289	D-WP(C)/42295/2025 WP(C)/30735/2025	AJIT KUMAR SWAIN VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE, MAYURBHANJ CIRCLE	UPASANA BAL VS	// 0 //
290	D-WP(C)/43667/2025 WP(C)/30736/2025	DHANESWAR MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
291	D-WP(C)/42827/2025 WP(C)/30737/2025	BHOLESWAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
292	D-WP(C)/43321/2025 WP(C)/30738/2025	MINASI RAITA VS SUNIL RAITA	SOUBHAGYA KUMAR DASH VS	// 0 //
293	D-WP(C)/44198/2025 WP(C)/30739/2025	PIYUSH PRASAD PATTNAYAK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
294	D-WP(C)/43418/2025 WP(C)/30740/2025	JUGAL KISHROE BEBARTTA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
295	D-WP(C)/43975/2025	KAMAL KUMARI DEVI	MIHIR SEKHAR SAHOO	//

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	WP(C)/30741/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/43893/2025 WP(C)/30742/2025	DEBADUTTA DAS VS STATE BANK OF INDIA, DOLAMUNDAI BRANCH, CUTTACK	BASUDEV PUJARI VS	// 0 //
297	D-WP(C)/43075/2025 WP(C)/30743/2025	DUSHASAN BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
298	D-WP(C)/44335/2025 WP(C)/30744/2025	SUPRABHA SAHU VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
299	D-WP(C)/43680/2025 WP(C)/30745/2025	GYANA RANJAN MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
300	D-WP(C)/43081/2025 WP(C)/30746/2025	SIBA CHARAN CHHATOI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
301	D-WP(C)/44058/2025 WP(C)/30747/2025	PAYAL PANDEY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
302	D-WP(C)/43978/2025 WP(C)/30748/2025	NAMITA SETHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
303	D-WP(C)/44176/2025 WP(C)/30749/2025	DEEPAK KUMAR OJHA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
304	D-WP(C)/44179/2025 WP(C)/30750/2025	DEEPAK KUMAR OJHA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
305	D-WP(C)/43587/2025 WP(C)/30751/2025	SRIKANTA KUMAR MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
306	D-WP(C)/44340/2025 WP(C)/30752/2025	KAMAKSHI PRASAD PADHY VS	PITAMBAR JENA VS	// 0

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307	D-WP(C)/43395/2025 WP(C)/30753/2025	STATE OF ODISHA KSHIRABATI MEHER VS	RAMDAS ACHARY VS	// // 0
308	D-WP(C)/44063/2025 WP(C)/30754/2025	STATE OF ODISHA LALIT MOHAN SAMANTARAY VS	DR.PURUSOTTAM CHULI VS	// // 0
309	D-WP(C)/44082/2025 WP(C)/30755/2025	STATE OF ODISHA MITRABHANU DEO VS	ADITYA NARAYAN DAS VS	// // 0
310	D-WP(C)/43715/2025 WP(C)/30756/2025	STATE OF ODISHA ASHOK KUMAR ROUT VS	DR.NIRANJAN SWAIN VS	// // 0
311	D-WP(C)/42828/2025 WP(C)/30757/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR ASHOK KUMAR SAHOO VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
312	D-WP(C)/43413/2025 WP(C)/30758/2025	STATE OF ODISHA GAJENDRA ROUT VS	BIPLABA MOHANTY VS	// // 0
313	D-WP(C)/44115/2025 WP(C)/30759/2025	STATE OF ODISHA SUJATA SAHU VS	ARUN KUMAR PATRA VS	// // 0
314	D-WP(C)/44482/2025 WP(C)/30760/2025	STATE OF ODISHA BINAYA ROUT VS	BIPLABA MOHANTY VS	// // 0
315	D-WP(C)/42404/2025 WP(C)/30761/2025	STATE OF ODISHA ANANDA NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
316	D-WP(C)/43740/2025 WP(C)/30762/2025	THE MANAGER (CLAIMS), LIFE INSURANCE CORPORATION OF INDIA, BBSR KUNTALA SABAR VS	SHUBHENDU KUMAR PARIDA VS	// // 0
317	D-WP(C)/42823/2025 WP(C)/30763/2025	STATE OF ODISHA CHANDRAMA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
		THE SECRETARY, INSURANCE OMBUDSMAN, FOREST PARK, BHUBANESWAR		//

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318	D-WP(C)/44085/2025 WP(C)/30764/2025	PRSANTA KUMAR PRADHAN VS RASHMITA PRADHAN @ GOCHHAYAT	ARIJEET MISHRA VS	// 0 //
319	D-WP(C)/41329/2025 WP(C)/30765/2025	JAGANMOHAN DWIBEDY @ JAGATMOHAN DWIBEDY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
320	D-WP(C)/39011/2025 WP(C)/30766/2025	M/S. S.I.S INDIA LTD., CUTTACK VS REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH	SANJAT DAS VS	// 0 //
321	D-WP(C)/44192/2025 WP(C)/30767/2025	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
322	D-WP(C)/43738/2025 WP(C)/30768/2025	RASHMI RANJAN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
323	D-WP(C)/41450/2025 WP(C)/30769/2025	Dr. MAUSUMI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	D-WP(C)/44509/2025 WP(C)/30770/2025	PUSPANJALI MOHANTY VS DEBA PRASANNA MOHANTY	DEEPALI MAHAPATRA VS	// 0 //
325	D-WP(C)/43697/2025 WP(C)/30771/2025	MADAN MOHAN PRADHAN VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// 0 //
326	D-WP(C)/43674/2025 WP(C)/30772/2025	ATISH KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
327	D-ABLAPL/32863/2025 ABLAPL/12584/2025	SANATAN JENA @ SANYASI JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /372 /2025 0 //
328	D-ABLAPL/32865/2025 ABLAPL/12585/2025	ROHIT KUMAR MUDULI VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	TIRTOL /540 /2025 0 //
329	D-ABLAPL/32906/2025	AKBAR HARIJAN @ AKBAR TANDI @ AKBAR SAGARIA	AKSHAYA KUMAR SAHOO	BODEN /248 /2025

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	ABLAPL/12586/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/32909/2025 ABLAPL/12587/2025	RAHUL NAYAK VS STATE OF ODISHA	ABINASH ACHARYA VS	LAXMISAGAR P.S. /507 /2025 () //
331	D-ABLAPL/32910/2025 ABLAPL/12588/2025	RAJA @ BIKASH NARAYAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /1181 /2025 () //
332	D-ABLAPL/32893/2025 ABLAPL/12589/2025	KAILASH SASMAL VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /34 /2017 () //
333	D-ABLAPL/31834/2025 ABLAPL/12590/2025	SAROJINI CHINNARA VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	BIDANASI /255 /2025 () //
334	D-ABLAPL/32900/2025 ABLAPL/12591/2025	SURESH KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BARANGA /557 /2025 () //
335	D-ABLAPL/32901/2025 ABLAPL/12592/2025	SAI SWARUP MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUMBHARAPARA /369 /2025 () //
336	D-ABLAPL/32911/2025 ABLAPL/12593/2025	AKASH KUMAR NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /132 /2025 () //
337	D-ABLAPL/31915/2025 ABLAPL/12594/2025	SANKAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /265 () //
338	D-ABLAPL/32913/2025 ABLAPL/12595/2025	PRASAD PARIDA VS STATE OF ODISHA	ABIT SAHU VS	DELANGA /351 /2025 () //
339	D-ABLAPL/32933/2025 ABLAPL/12596/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BHARATI DASH VS	BADMAL /310 /2025 () //
340	D-ABLAPL/32935/2025 ABLAPL/12597/2025	SITA MANIA @ MAMATA MANIA VS	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 ()

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341	D-ABLAPL/31919/2025 ABLAPL/12598/2025	STATE OF ODISHA SIBA SANKAR BEHERA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /265 ()
342	D-ABLAPL/32917/2025 ABLAPL/12599/2025	STATE OF ODISHA NIHAR RANJAN BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /315 /2025 ()
343	D-ABLAPL/32334/2025 ABLAPL/12600/2025	STATE OF ODISHA BARSHA MAJHI @ BAPUNU VS	ASIT KUMAR OTTA VS	// BADSАHI /297 /2025 ()
344	D-ABLAPL/32921/2025 ABLAPL/12601/2025	STATE OF ODISHA LAMBU PINGUA @ CHANDRAMANI DANGILI VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /649 /2025 ()
345	D-ABLAPL/32561/2025 ABLAPL/12602/2025	STATE OF ODISHA SANJAY RAM VS	ASIT KUMAR OTTA VS	// BARIPADA TOWN /613 /2025 ()
346	D-ABLAPL/32927/2025 ABLAPL/12603/2025	STATE OF ODISHA KANCHAN BALА PRADHAN VS	DEEPAK RANJAN PARIDA VS	// BARIPADA TOWN /686 /2024 ()
347	D-ABLAPL/32872/2025 ABLAPL/12604/2025	STATE OF ODISHA JEEVANJYOTI GAJENDRA @ SAGAR GAJENDRA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /255 /2025 ()
348	D-ABLAPL/32928/2025 ABLAPL/12605/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	RASHMIKANTA MAHALIK VS	// KONARK /205 /2025 ()
349	D-ABLAPL/32546/2025 ABLAPL/12606/2025	STATE OF ODISHA PANDAB SETHI VS	PRAFULLA KUMAR BISWAL VS	// AUL /326 /2025 ()
350	D-ABLAPL/32930/2025 ABLAPL/12607/2025	STATE OF ODISHA UMMA SANKAR LIMA VS	RAJLAXMI BISWAL VS	// PARLAKHEMUNDI /277 /2025 ()
351	D-ABLAPL/32886/2025 ABLAPL/12608/2025	STATE OF ODISHA LOKANATH DAS VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /291 /2025 () //

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352	D-ABLAPL/32873/2025 ABLAPL/12609/2025	PRASANNA KUMAR NAYAK @ BILLU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	LAHUNIPADA /231 /2025 () //
353	D-ABLAPL/32089/2025 ABLAPL/12610/2025	MAHENDRA NAIK @ MAHENDRA BHOI VS STATE OF ODISHA	DIBAKAR BISWAL VS	BASTA /201 /2025 () //
354	D-ABLAPL/32711/2025 ABLAPL/12611/2025	PURNA CHANDRA BARAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /233 /2025 () //
355	D-ABLAPL/32888/2025 ABLAPL/12612/2025	SANJAY MANDAL VS STATE OF ODISHA	MILTON DAS VS	LAXMISAGAR P.S. /497 /2023 () //
356	D-ABLAPL/32875/2025 ABLAPL/12613/2025	ASHISH KUMAR RAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /668 /2025 () //
357	D-ABLAPL/32884/2025 ABLAPL/12614/2025	DIGAMBAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //
358	D-ABLAPL/32890/2025 ABLAPL/12615/2025	BISHWAJINI BISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //
359	D-ABLAPL/32885/2025 ABLAPL/12616/2025	ANJAN MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /169 /2025 () //
360	D-ABLAPL/32999/2025 ABLAPL/12617/2025	NIRANJAN NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASUDEVPUR /739 /2025 () //
361	D-ABLAPL/33001/2025 ABLAPL/12618/2025	DEBASHISH DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /59 /2018 () //
362	D-ABLAPL/33003/2025 ABLAPL/12619/2025	RASMI RANJAN KABAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASUDEVPUR /739 /2025 () //
363	D-ABLAPL/32630/2025	ASHOK KAMAR	PANCHANAN PANIGRAHI	BHUBAN /493 /2025

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	ABLAPL/12620/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/32647/2025 ABLAPL/12621/2025	SUMIT SENAPATI VS STATE OF ODISHA	AMITAV DAS VS	AIRPORT /168 /2025 () //
365	D-ABLAPL/32651/2025 ABLAPL/12622/2025	SANJAY BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /292 /2025 () //
366	D-ABLAPL/32856/2025 ABLAPL/12623/2025	BAIKUNTHA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /134 /2025 () //
367	D-ABLAPL/32925/2025 ABLAPL/12624/2025	DEBENDRA KUMAR BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JEYPORE MAHILA /139 /2025 () //
368	D-ABLAPL/33007/2025 ABLAPL/12625/2025	SUBHRANSU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /722 /2025 () //
369	D-ABLAPL/32688/2025 ABLAPL/12626/2025	SAURAV GHADEI VS STATE OF ODISHA	ASUTOSH SAHOO VS	CHANDRASEKHARPUR /600 /2025 () //
370	D-ABLAPL/32693/2025 ABLAPL/12627/2025	BANSIDHAR TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /296 /2025 () //
371	D-ABLAPL/32938/2025 ABLAPL/12628/2025	ABHISEK BEHERA VS STATE OF ODISHA	GOURI MOHAN RATH VS	BHANJPUR /313 /2025 () //
372	D-ABLAPL/32529/2025 ABLAPL/12629/2025	SRIBATSA DHAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KHANDAGIRI P.S. /685 /2025 () //
373	D-ABLAPL/32941/2025 ABLAPL/12630/2025	TAPAN KUMAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /256 /2025 () //
374	D-ABLAPL/32959/2025 ABLAPL/12631/2025	PRAMOD KUMAR PATRA VS	SATYA SMRUTI MOHANTY VS	/ /0 ()

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375	D-ABLAPL/33008/2025 ABLAPL/12632/2025	STATE OF ODISHA DILLIP KUMAR BEHERA VS	DEEPAK RANJAN PARIDA VS	// / /0 ()
376	D-ABLAPL/33074/2025 ABLAPL/12633/2025	STATE OF ODISHA ONKAR PRASAD PATTNAIK VS	JNYANANANDA PANDA VS	// BANHARPALI /224 /2025 ()
377	D-ABLAPL/33081/2025 ABLAPL/12634/2025	STATE OF ODISHA MANAS BHOI @ NUNU BHOI VS	DEEPAK PANDA VS	// PURI SADAR /627 /2025 ()
378	D-ABLAPL/33093/2025 ABLAPL/12635/2025	STATE OF ODISHA MANAS @ MANORANJAN PALTASINGH VS	KRUSHNA CHANDRA DASH VS	// BARANGA /571 /2025 ()
379	D-ABLAPL/33101/2025 ABLAPL/12636/2025	STATE OF ODISHA BIKAS BEHERA @ BIKASH BEHERA VS	SAKTI PRASAD DAS VS	// AIRPORT /362 /2025 ()
380	D-ABLAPL/33105/2025 ABLAPL/12637/2025	STATE OF ODISHA KARTIKESWAR SINGH VS	NIBEDITA MOHANTY VS	// BETNOTI /332 /2025 ()
381	D-ABLAPL/32028/2025 ABLAPL/12638/2025	STATE OF ODISHA KANHA NAHAK VS	SUBODH KUMAR MOHANTY VS	// BHANJANAGAR /452 /2025 ()
382	D-ABLAPL/32619/2025 ABLAPL/12639/2025	STATE OF ODISHA LITU DAS @ LIPUN DAS VS	DILIP KUMAR MISRA VS	// ANGUL TOWN /950 /2025 ()
383	D-ABLAPL/33112/2025 ABLAPL/12640/2025	STATE OF ODISHA N.P. PURUSOTTAM DAS @ N.P PURUSOTTAM VS	SABYASACHI MISHRA VS	// LAXMISAGAR P.S. /450 /2025 ()
384	D-ABLAPL/32681/2025 ABLAPL/12641/2025	STATE OF ODISHA SADASIBA BARAL VS	BIJAY KUMAR BEHERA VS	// // ()
385	D-ABLAPL/33004/2025 ABLAPL/12642/2025	STATE OF ODISHA DILLIP KUMAR ROUT VS STATE OF ODISHA(VIG.)	BISWARANJAN DALAI VS	// // () //

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386	D-ABLAPL/32945/2025 ABLAPL/12643/2025	CHANDRA SEKHAR MAHAPATRO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PATTAPUR (DIGAPAHANDI) /467 /2025 () //
387	D-ABLAPL/32905/2025 ABLAPL/12644/2025	SITA JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	BALIANTA P.S. /490 /2025 () //
388	D-ABLAPL/32795/2025 ABLAPL/12645/2025	BIPIN BIHARI SETHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /358 /2025 () //
389	D-ABLAPL/32970/2025 ABLAPL/12646/2025	DEBASIS PANIGRAHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /205 /2025 () //
390	D-ABLAPL/33044/2025 ABLAPL/12647/2025	SUDAM MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /255 /2025 () //
391	D-ABLAPL/32607/2025 ABLAPL/12648/2025	SANJIT KUMAR PRADHAN@ LIPU VS STATE OF ODISHA	BHARAT JALLI VS	MANCHESWAR P.S. /635 /2025 () //
392	D-ABLAPL/33208/2025 ABLAPL/12649/2025	JATINDRANATH JENA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JALESWAR /429 /2025 () //
393	D-ABLAPL/32809/2025 ABLAPL/12650/2025	GOBINDA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BADACHANA /371 /2025 () //
394	D-ABLAPL/33212/2025 ABLAPL/12651/2025	RUPAK KUMAR JENA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JALESWAR /429 /2025 () //
395	D-ABLAPL/31995/2025 ABLAPL/12652/2025	BISWAMBAR BISWAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	KHURDA MODEL /337 /2025 () //
396	D-ABLAPL/32427/2025 ABLAPL/12653/2025	BANSIDHAR @ BANSHIDHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /428 /2025 () //